

uncovered parts of the country, would depend upon availability of resources for the purpose in the future plans of TV expansion.

[English]

Policy Re. Charging Overheads in I.T.D.C. Units

2944. SHRI LOKANATH CHOUDHARY Will the Minister of TOURISM be pleased to state

(a) whether the Board of Directors of India Tourism Development Corporation has formulated any policy on overhead charges levied against each unit of I T D C and

(b) if so, the details thereof?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU)

(a) Yes Sir

(b) The overhead charges are allocated to the individual ITDC units in proportion to the turnover of each unit

World Bank AID for Leather Research

2945. SHRI SRIKANTHA DATTA NARASIMHA RAJA WADIYAR Will the Minister of FINANCE be pleased to state

(a) whether Government propose to undertake extensive research work on leather.

(b) whether Government has sought World Bank loan for this purpose and

(c) if so the details thereof?

THE MINISTER OF FINANCE (PROF MADHU DANDEVATE) (a) to (c) Under the Industrial Technology Development Project, agreement for which was entered into between the Government of India and World

Bank on December 8, 1989, there is a component of US \$ 55 million of IDA credit under which assistance will be given to a number of technology service institutions to serve industrial needs, and industry to utilise the existing technology service institutions for R & D Central Leather Research Institute (CLRI), Madras is one of such technology service institutions chosen for financing under this component of the project

The various investments for technology upgradation & modernisation of Leather Industry, to be supported by the project, include pilot plant facility for Industrial R & D, a common facilities Centre for R&D and Industry use, and development of quality control and pollution control methods for tanning activities

Abolition of Sales Tax

2946 SHRI MADAN LAL KHURANA Will the Minister of FINANCE be pleased to state

(a) the views of various State Governments in regard to abolition of Central Sales tax and Sales tax, and

(b) whether Union Government propose to consider the matter afresh particularly as a means to check corruption and black money?

THE MINISTER OF FINANCE (PROF MADHU DANDEVATE) (a) There has been no occasion to consult the State Governments regarding the abolition of Central Sales tax and Sales tax

(b) No such proposal is under consideration at present

Sale of Confiscated Sarees

2947 SHRI RAM SAGAR (Saidpur): Will the Minister of FINANCE be pleased to state